



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO. 060/00788/2021

DATED THIS THE 23rd DAY OF AUGUST, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Kamlesh Sharma aged about 73 years wife of late Sh. Sham Sunder, resident of Ward No. 5, Lambi Gali, Mukerian, Tehsil Mukerian, District Hoshiarpur (Category-C).

....Applicant

(By Advocate Sh. Dheeraj Mahajan– through video conference)

Vs.

1. Union of India through its Secretary, Ministry of Railways, Government of India, New Delhi – 110001. Email : officeofmr@gov.in
2. Senior Section Engineer Railway (SSEP Way), Northern Railway/Mukerian, District Hoshiarpur 144211. (Email address of this respondent is not available.
3. Divisional Railway Manager, Northern Railway, Ferozepur Cantt, District Ferozepur 152001. Email : mail.cpro.nr@gmail.com
4. Senior Divisional Account Officer, Northern Railway, Ferozepur Cantt, District Ferozepur 152001. Email : mail.cpro.nr@gmail.com



5. Punjab National Bank through its Manager, Circle Office, Improvement Trust Building, Chandigarh Road, Hoshiarpur. Email : bo6817@pnb.co.in

.....Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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